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SECTION 3, SUB-SECTION (i)]

GOVERNMENT OF INDIA
MINISTRY OF FINANCE
(DEPARTMENT OF REVENUE)

CORRIGENDUM

New Delhi, the 2nd August, 2018

GSR.....(E). - In the notification of the Government of India in the Ministry of Finance (Department of Revenue) No. 33/2018-Customs (ADD), dated the 1st June, 2018, published in the Gazette of India, Extraordinary, Part II, Section 3, Sub-section (i) vide number G.S.R. 523(E), dated the 1st June, 2018, at page 4, in the lines 34 and 35, *for* “Hydrogen Peroxide” *read* “Hydrogen Peroxide (other than of food grade and electronic grade having concentration of 90% and above)”.

[F.No.354/232/2016 –TRU(Pt-I)]

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